

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 213**  
**(IB)-2240(ND)2019**  
**IA-1175-2022, IA-1552/2022**

**IN THE MATTER OF:**

**M/s. Hi Tech Resource Management  
Limited**

... **Applicant/Petitioner**

**Versus**

**M/s. Overnite Express Limited**

... **Respondent**

**Under Section: 7 of IBC, 2016 (CIRP)**

**Order delivered on 20.10.2022**

**CORAM:**

**SHRI. BACHU VENKAT BALARAM DAS,  
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the RA** : Mr. Rohit Gandhi, Mr. Adhish Srivastava,  
Advocates  
**For the Respondent** : Adv. Rohit Gandhi, Adv. Adhish Srivastava, Adv.  
Aakash Khurana  
**For the RP** : Mr. Abhishek Parmar, Adv

**ORDER**

Due to paucity of time, the matter is re-notified to 14.11.2022.



**(COURT OFFICER)**